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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 1217/2002

This the 15th day of May, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)

In the matter of :

1. Choudhary/Head Gardeners Welfare Association of CPWD Through its, General Secretary, Sh. Phool Singh, R/o G-231, Sri Niwas Puri, New Delhi.
2. Amar Singh, S/o Sh. Chuttan, R/o G-537, Sri Niwaspuri, New Delhi.
(By Advocate: Sh. Inderjeet Singh)

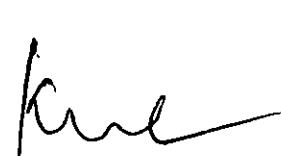
versus

1. Director General, CPWD, Nirmman Bhawan, New Delhi.
2. Director (Hort.), CPWD, Indraprastha Bhawan, New Delhi.
3. Deputy Director (Hort.), Hort Division No.II, CPWD, I.P. Bhawan, New Delhi.

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Learned counsel for applicant states that he wants to withdraw the OA. Since there is a technical snag in the OA, applicant is allowed to withdraw the same. OA is dismissed as withdrawn with liberty to file a fresh OA, if so advised, in accordance with law.


(KULDIP SINGH)
Member (J)

sd/-